Annexure-1

Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 25/10/2023 List of secured financial creditors belonging to any class of creditors

	NE NE		No.	<u>s</u>	
	NIL			Name of creditor	
	NE N	Date of receipt	received	Details of claim	
	NIL	Amount claimed	ived	of claim	
	NE.	Amount of Nature of claim claim admitted	,		
	NIL				
	NE NE	Amount covered by security interest		Details of claim admitted	
	NIL	Amount covered by guarantee		im admitted	
	NIL	Whether related party?			
	Z.	% of voting share in CoC			
	NIL		contingent any mutual	Amount of Amount of	
	NIL.	may be set- off	any mutual	Amount of	
	AF.	adillitied	claim not	Amount of	
	NE NE	vei illeanoii	claim under any	Amount of Remarks, if	
,	Z		any	Remarks, if	(Amount in ₹)

M. W. W.

(IP REGISTRATION No. IBBI/IPA-001/IP. P00540/2017-18/

Jitender Kothari

Resolution Professional of

ND S Art World Private Limited (under CIRP)

Acting as Resolution Professional u/s 16(5) of the IBC, 2016

IP Regn. No. IBBI/IPA-001/IP-P00540/2017-18/10965

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